Print

Defective Case Register from 2026-11-12 to 2026-11-12

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/34801/2026	JUGALA KISHORE PANDA	2026-11-12	1. Provision of Law BNSS not correctly furnished.
2	D-CRLMC/34839/2026	AKSHAYA KUMAR SUBUDHI	2026-11-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Serial number not correctly furnished in Index. 2. Petitioner Nos. 2 and 3 not executed in V.nama.
3	D-ABLAPL/34768/2026	DEBASIS SAHOO	2026-11-12	1. Name of the Victim/Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover.
4	D-ABLAPL/34761/2026	BADAL KUMAR BEHERA	2026-11-12	1. Reference certificate not properly furnished.
5	D-CRLMC/34825/2026	BASUDEV PUJARI	2026-11-12	1. Neat and Legible copy of page nos. 18 to 23 to be filed.
6	D-WP(C)/54125/2026	SANJAY KUMAR DAS	2026-11-12	Name of petitioner mentioned in Alphabetical-B does not tally in Cause Title.2 petitioners no-6 and 7 not signed in V.nama
7	D-WP(C)/54178/2026	RAMASHISH ACHARYA	2026-11-12	1.Wrongly mentioned D/o instead of W/o in C.title. 2.Para-2 of Affidavit not properly mentioned.
8	D-WA/54393/2026	SAIBRATA RATH	2026-11-12	1. C. copy of impugned order not filed. Put up for SR calculation of limitation after filing of c. copy of impugned order.
9	D-WA/49679/2026	GOUTAM KUMAR ACHARYA, SR.ADV.	2026-11-12	1.Period of Delay 30 days, I.A. not filed. 2.. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. Status of respondents not furnished.
10	D-WP(C)/54224/2026	MADAN MOHAN DAS	2026-11-12	1.petitioner no.17 name and address left blank.2.Court fee of Rs.3762/-not paid.
11	D-CRLA/34066/2026	DEBASNAN DAS	2026-11-12	1.In Being aggrieved Judgement date not furnished. 2. Period of Delay 52 days.
12	D-WA/50041/2026	AKSHAYA KUMAR NAYAK	2026-11-12	1.Period of Delay 169 days delay.
13	D-CONTC/54273/2026	ADV.	2026-11-12	i)Paragraphs not correctly furnished in the Declaration.
14	D-WA/53270/2026	PRASANTA KUMAR MISHRA	2026-11-12	1. C. copy of impugned order not filed. . Put up for SR after removal of defects.
15	D-CONTC/54242/2026	ADV	2026-11-12	i)Paragraphs not correctly furnished in the Declaration.
16	D-CRLA/34610/2026	RAMESH CHANDRA SWAIN	2026-11-12	correct code not indicated
17	D-WP(C)/54227/2026	RAMANI KANTA PATTANAIK	2026-11-12	1.Sl. no.2 not correctly furnished in Affidavit.
18	D-CRLMC/34803/2026	AJIT KUMAR SAHOO	2026-11-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for further S.R.
19	D-CRLMC/34786/2026	RAJESH KUMAR MAHAPATRA	2026-11-12	1. Paragraph no. not correctly furnished in the petition.
20	D-ABLAPL/34828/2026	DHANANJAYA MUND	2026-11-12	Disposed date of earlier ABLAPL application not mentioned in the reference certificate 6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
21	D-WP(C)/54063/2026	BIJAY BANERJEE	2026-11-12	6.III.Receipt Showing Serv.copy To ct not Filed.
22	D-CRLA/34063/2026	PVS NANAJI ACHARY	2026-11-12	1.Date of Judgement wrongly mentioned in 2nd line of Para no.1. 2.Age of Victim left blank in para no.2 be indicated. 3.Vernacular certificate not furnished.
23	D-WP(C)/54015/2026	SAPAN KUMAR PAL	2026-11-12	Paragraphs not properly mentioned in declaration.
24	D-WP(C)/54027/2026	BIJAY BANERJEE	2026-11-12	6.V.Receipt Showing Serv.copy To cg not Filed.
25	D-WP(C)/54262/2026	PRATYASISH MOHANTY	2026-11-12	6.V.Receipt Showing Serv.copy To cg not Filed.
26	D-ABLAPL/34210/2026	DEEPAK PANDA	2026-11-12	1.The name and address of the victim and her relations name may be redacted from Annexure 2. 2. The unredacted copy of the same may be kept in sealed cover.
27	D-WP(C)/54383/2026	DURGESH NARAYAN RATH	2026-11-12	i) Age of the deponent in affidavit not tally with C.T.
28	D-WP(C)/54035/2026	TUKUNA KUMAR MISHRA	2026-11-12	Hologram of Rs.50/- not affixed in V.nama.
29	D-WP(C)/54033/2026	SHAKTI PRASAD DAS	2026-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph 16 of the W.P filled twice. 2. In declaration under affidavit, no. of paragraphs wrongly furnished. 3. In affidavit, date of sign of deponent not furnished.
30	D-WP(C)/54385/2026	DURGESH NARAYAN RATH	2026-11-12	1, Detail address of the petitioners no 1 3 4 5 not furnished.
31	D-WP(C)/54146/2026	TUSAR KANTI PRAHARAJ	2026-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Wrongly mentioned S/O instead of W/O in C.title.
32	D-WP(C)/54185/2026	NEELAKANTHA PANDA	2026-11-12	1. In Synopsis, date of entry to the Govt. service by the petitioner wrongly furnished. 2. Annexure-5 not legible 3. In Index,Annexure-5 and 6 mentioned in single to be separated 4. Put up for S.R there after
33	D-ABLAPL/34879/2026	AVIJIT PATNAIK	2026-11-12	1. Criminal antecedent is to be furnished in Reference Certificate.
34	D-WP(C)/54386/2026	DURGESH NARAYAN RATH	2026-11-12	1. Detail address of the petitioner not furnished in cause title of the W.P
35	D-ABLAPL/34770/2026	BIREN SANKAR TRIPATHY	2026-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Name, address, mobile No. of the victim/informant be redacted from the petition and annx-1. 2) Unredacted copy of Annx-1 be filed in sealed cover
36	D-BLAPL/34739/2026	KAUSHAL HUSSAIN	2026-11-12	Spl GRCase No. and pending court not mentioned in the petition. 10.I.Subject Code Not Furnished .
37	D-CRLMC/33557/2026	DEEPAK RANJAN SUNDARAY	2026-11-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Address of the victim/ Informant to be redacted from page no.13.
38	D-CMP/53964/2026	BYOMAKESH TRIPATHY	2026-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
39	D-ABLAPL/34800/2026	TAPAN KUMAR MOHANTY	2026-11-12	Petitioners age is not mentioned in c.t
40	D-ABLAPL/34797/2026	JUGALA KISHORE PANDA	2026-11-12	Signature of the Executant mismatch with Cause Title and v.nama.
41	D-ABLAPL/34852/2026	DEBENDRA NARAYAN PATTANAIK	2026-11-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-RPFAM/54061/2026	KIRTAN DANG	2026-11-12	1. Period of Delay 12 days good ground not furnished
43	D-ABLAPL/34457/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-11-12	1. Page No.13 is not legible properly 2. The name of the husband of the petitioner is not correctly mentioned in V.nama 3. The name and Address of the informant/Victim may be redacted from F.I.R.copy under Annexure 1. 4. The unredacted copy of the same may be kept in sealed cover 5. The address of the accused may be mentioned at page 8.
44	D-MACA/53965/2026	SOMNATH ROY	2026-11-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 15 days
45	D-BLAPL/34882/2026	BHARAT BHUSAN ROUTRAY	2026-11-12	1. Criminal antecedent is to be furnished in the Reference certificate.
46	D-CMAPL/54276/2026	ADV.	2026-11-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. C. copy of impugned order not filed i) Reference certificate not furnished. ii) Put up for SR reg. calculation of limitation after removal of defects and filing of c. copy of impugned order.
47	D-WP(C)/54259/2026	ATUL TRIPATHY	2026-11-12	1.Annx.no.not mentioned in Para no.1 4th line.
48	D-MACA/54022/2026	ADAM ALI KHAN	2026-11-12	further SR after filling of c copy
49	D-WP(C)/54182/2026	RAMASHISH ACHARYA	2026-11-12	Wrongly mentioned D/o instead of W/o in C.title, Declaration and I.A. affidavit.
50	D-WP(C)/54415/2026	NARENDRA KUMAR SAHOO	2026-11-12	1.At Index,Annexure-4, mutation case no wrongly furnished.

51	D-WP(C)/54203/2026	DURGA PRASAD PANIGRAHI	2026-11-12	1.In declaration execution date not furnished. 2.In affidavit deponent Qr.no. not furnished.
52	D-ABLAPL/33621/2026	SAMBEET PATTANAYAK	2026-11-12	)ABLAPL no.6976/2025 mentioned in the FIR Details does not tally with the Reference Certificate. ii)PS case no.mentioned in the Index does not tally with the Petition.
53	D-CRLMC/34730/2026	RAMANI KANTA PATTANAIK	2026-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration of I.A.2.Page nos.10 11 12 and 13 not filed.
54	D-WP(C)/54161/2026	BINOD KUMAR HATI	2026-11-12	i) Page no. 110 repeated in petition.
55	D-CRLMC/34714/2026	ANURAG PATI	2026-11-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
56	D-WP(C)/54290/2026	BASANTA KUMAR DAS	2026-11-12	1.One Jayanta Jena signed in N.nama but his name not reflected in Cause title. 10.I.Subject Code Not Furnished .
57	D-ABLAPL/34698/2026	KASHINATH PATTANAIK	2026-11-12	i)Reference Certificate not properly furnished.
58	D-WP(C)/54162/2026		2026-11-12	i) Vakalatnama not filed.
59	D-CRLMC/34747/2026	DEBASNAN DAS	2026-11-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.2. Signature of the petitioner in V.nama does not tally with cause title.
60	D-CRLMC/34756/2026	KUMAR PRAJWAL	2026-11-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Signature of the petitioner in V.nama does not tally with cause title.2. As per impugned order under Annexure-3,name of the Lower court does not tally with Synopsis and petition.3.Year of the F.I.R not furnished in Synopsis and petition
61	D-CRLMC/34823/2026	MAHES DAS	2026-11-12	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
62	D-WP(C)/53995/2026	TIKERAM MEHER	2026-11-12	1. Address of Opp party no 4 5 12 13 not furnished. 2. In affidavit,fathers name of the deponent wrongly furnished in both W.P and I.A
63	D-ABLAPL/34731/2026	AMIT KUMAR NATH	2026-11-12	i)Name ,Name of father,address and other details of the victim to be redacted and

				Unredacted copies be kept in a sealed cover and tagged
64	D-CRLMC/34845/2026	GAGAN BIHARI SINGH	2026-11-12	1. Copy of charge sheet to be filed.
65	D-CRLMC/34813/2026	SAMARENDRA MOHANTY	2026-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-LAA/53123/2026	DHANANJAYA MUND	2026-11-12	1.Valuation and C.Fee Payable be correctly furnished.Put up for further S.R after rectification for computing the period of limitation.
67	D-WP(C)/54024/2026	PRAVAT KUMAR MUDULI	2026-11-12	1. In Declaration under affidavit, no.of paragraphs wrongly furnished. 2. Annexure-5 9 10 11 12 13 to 16 not attested
68	D-ABLAPL/34749/2026	SULOCHANA PATRO	2026-11-12	1. Whether 1st or 2nd.....A.bail application not mention.
69	D-ABLAPL/34751/2026	RAKESH KUMAR ROUTRAY	2026-11-12	1. Whether 1st or 2nd.....A.bail application not mention. 2. Unredacted copy be filed in seal cover.
70	D-LAA/52979/2026	SRINIBASH SATAPATHY	2026-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. 2.Valuation and C.Fee Payable be furnished in the Memo of Appeal.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
71	D-ABLAPL/34746/2026	SOUMYA JYOTI BISWAL	2026-11-12	1. Name of the Victim/Informant be redacted in F.I.R. copy. 2.Redacted copy be filed in seal cover. 3. High Court Bar Association logo not furnished in V.nama. 4. Legal Assistant Association fees not paid in v.nama.
72	D-WP(C)/54387/2026	DURGESH NARAYAN RATH	2026-11-12	1, Detail address of the petitioner not furnished in cause title of the W.P
73	D-ABLAPL/34752/2026	SUCHIT KUMAR NAYAK	2026-11-12	1. Page no. 13 to15 not properly marked.
74	D-CRLMC/34702/2026	SATYA JEET ROUT	2026-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished in declaration.2.Name of L.T.I. not furnished in affidavit and V.nama.3. Date of impugned order under Annexure-2 does not tally with para-4 of the petition.4. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
75	D-WA/53942/2026	RAJENDRA NARAYAN ROUT	2026-11-12	Status of parties not furnished
76	D-BLAPL/34791/2026	SK. ZAFARULLA	2026-11-12	1. V.namas are not properly stamped.
77	D-CONTC/54183/2026	ADV.	2026-11-12	i) Paragraphs Nos not correctly furnished.

78	D-BLAPL/34860/2026	ROHIT KUMAR SUNA	2026-11-12	3-AUTHENTICATION FEE IS DEFICIENT.
79	D-ABLAPL/34840/2026	JYOTI RANJAN DEO	2026-11-12	1. The M. no. of the Informant be redacted in F.I.R. copy. 2. Affidavit sworn by the Petitioners father instead of the Petitioner.
80	D-BLAPL/34834/2026	SURYAKANTA DWIBEDI	2026-11-12	1. Page No. 9 is not legible properly. 2.The name of the father of petitioner No.3 mentioned in Cause Title does not tally with that of rejection order. 3. A.fee is deficient on Rejection order.
81	D-CRLMC/34699/2026	MANAS KUMAR CHAND	2026-11-12	1. CRLMC Petition and Annexure-1 not correctly page marked in Index.2. Copy of F.I.R.to be filed
82	D-ABLAPL/34837/2026	BHABANI SHANKAR DAS	2026-11-12	1. Whether 1st or 2nd.....A.bail application not mention. 2. Declaration of the Affidavit wrongly mentioned by the Petitioner.
83	D-CONTC/54241/2026	ADV	2026-11-12	i) Petitioner age not tally in the Affidavit
84	D-ABLAPL/34766/2026	ANITA SAHOO	2026-11-12	1. Whether 1st or 2nd.....A.bail application not mention.
85	D-ABLAPL/34821/2026	ARIJEET MISHRA	2026-11-12	reference certificate not properly furnished. 2) Page 12 is not legible
86	D-CONTC/54199/2026	ADV.	2026-11-12	i)Petitioner Age not tally in the affidavit
87	D-ABLAPL/34846/2026	BISWAJIT MAHARANA	2026-11-12	1. Code no. wrongly mention. 2. The Petitioner not swear the Affidavit herself.
88	D-ABLAPL/34889/2026	MOHAMMAD AKRAM	2026-11-12	1. Synopsis not alphabetically paginated. 2. Reference certificate not properly furnished.
89	D-WP(C)/54011/2026	MANA MOHAN PATTANAIK	2026-11-12	1. Annexure-3 and 4 not attested 2. Annexure-7 not legible and also not attested
90	D-ABLAPL/34847/2026	SMRUTI RANJAN ROUT	2026-11-12	1. In transit bail, O.P. No.-2 and 3 should not be made a party.
91	D-WP(C)/54250/2026	SHYAM SUNDAR TRIPATHY	2026-11-12	14-NOT PROPERLY INDEXED. Petition and Annexures not properly paginated. 6.V.Receipt Showing Serv.copy To cg not Filed.
92	D-ABLAPL/34820/2026	SUNIL KUMAR PANDA	2026-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 14 is not legible
93	D-WP(C)/54012/2026	PRONOY MOHANTY	2026-11-12	1. In Affidavit,Sl No 4 information wrongly furnished. 2. Annexure-4 not attested
94	D-ABLAPL/33537/2026	BISWAJIT MOHANTY	2026-11-12	1. Name of the Victim at Page-14 not properly redacted.
95	D-BLAPL/34685/2026	RAKESH BEHERA	2026-11-12	Name, of the victim/informant be redacted from annx-3
96	D-WP(C)/54219/2026	AJAYA KUMAR TRIPATHY	2026-11-12	1.deponent not signed in affidavit
97	D-BLAPL/34623/2026	RAJIB LOCHAN PATTNAIK	2026-11-12	Disposed date of earlier BLAPL application not mentioned in the reference certificate.2) Page 21,22,23, 24 are not legible.3) Annx-1 and 2 is not page marked in the Index. .4) Annx- 2 is not page marked in the petition.

98	D-BLAPL/34787/2026	SOUBHAGYA KUMAR DASH	2026-11-12	1. Photographs at page No.20 21 and 22 may be kept in sealed cover.
99	D-WP(C)/54128/2026	JAYDEEP PAL	2026-11-12	Hologram of Rs.50/- not affixed in V.nama.
100	D-BLAPL/34827/2026	BHABANI SHANKAR DASPARIDA	2026-11-12	1. The word similar types of may be removed from Reference certificate.
101	D-CRLA/33293/2026	DR.SURENDRA KUMAR DAS	2026-11-12	1. Authentication fee of Rs 13.20/- not paid in annex-1. 2 .Name of Informant/Victim and details to be redacted from Annex-1 and be kept sealed cover the same but but redacted copy did not properly attached the same .
102	D-BLAPL/34795/2026	BRAJA MOHAN SARANGI	2026-11-12	1. The name of the Lower Court has not been mentioned correctly in the Cause Title and petition where the case is pending. 2. Reference certificate is not correctly furnished. 3. The P.S. name and address of the petitioner mentioned in Cause Title do not tally with that of Rejection order.
103	D-WP(C)/54051/2026	ARUN KUMAR BEHERA	2026-11-12	6.V.Receipt Showing Serv.copy To cg not Filed.
104	D-BLAPL/34841/2026	BISWORANJAN SWAIN	2026-11-12	1. Reference certificate is not correctly furnished. 2. The name of the village of petitioner No.3 mentioned in the Cause Title does not tally with that of Rejection order. 3.Annexure 1 is not attested.
105	D-WP(C)/54047/2026	RANJAN KUMAR ROUT	2026-11-12	i) Annexure-32 not properly page marked in Book mark.ii) Date mentioned in Index , Book mark and Para-19 of the petition not tally with annexure-18.iii) Annexure-24 not marked in page 116.iv) Page nos. 161 to 166 are missing.v) Annexure- 34 not marked in page no. 174.vi) Page mark of Annexure-42 not correct.vii) Vakalatnama and Stamp page not in proper place.
106	D-BLAPL/34884/2026	BHARAT BHUSAN ROUTRAY	2026-11-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
107	D-BLAPL/34835/2026	SURYAKANTA DWIBEDI	2026-11-12	1. Paragraphs mentioned in the petition is not under the Affidavit. 2. The name of the O.P. has not been mentioned in V.nama 3.Reference certificate is not correctly furnished. 4. Index is not paginated properly.
108	D-WP(C)/54229/2026	SASWATI MOHAPATRA	2026-11-12	1. Copy of order dated not correctly furnished in para no.3 (b). 2. Page nos. 19 20 23 and 24 not legible. 3. Receipt Showing Serv.copy To cg not Filed.
109	D-BLAPL/33417/2026	PRAFULLA KUMAR MAHAPATRA	2026-11-12	1. The name and address of the Victim/Informant and her relations name may be redacted from Synopsis and F.I.R. copy at page Nos. 9 10 and 11.
110	D-WP(C)/54194/2026	UMESH CHANDRA MOHANTY	2026-11-12	1.Father name of petitioner not mentioned in cause title.

111	D-WP(C)/54381/2026	DURGESH NARAYAN RATH	2026-11-12	i) Page no. 38 to 41 not legible.
112	D-BLAPL/34863/2026	PRASANTA KUMAR JENA	2026-11-12	1. Synopsis and date chart not alphabetically paginated. 2. Reference certificate not properly furnished. 3. Annexure-2 not properly paginated. 4. Annexure-5 page no. 46 doubled.
113	D-WP(C)/54039/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-BLAPL/34886/2026	BHARAT BHUSAN ROUTRAY	2026-11-12	Annx-2 is incomplete.
115	D-CRLMP/34796/2026	BRAJA MOHAN SARANGI	2026-11-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Relation of the petitioner not correctly furnished in affidavit and cause title
116	D-CRLMP/34842/2026	PURNA CHANDRA DAS	2026-11-12	.Receipt Showing Serv.copy To Vigilance not Filed.
117	D-CRLMP/34864/2026	KEDAR CHANDRA NARENDRA	2026-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-ABLAPL/34832/2026	ANIRUDHA DAS	2026-11-12	1. Whether 1st or 2nd.....A.bail application not mention.
119	D-WP(C)/54423/2026	JYOTI RANJAN KHUNTIA	2026-11-12	In Anx-2 page nos.18 and 19 not legible.
120	D-WP(C)/54163/2026	AMBIKA PRASAD MISHRA	2026-11-12	1.Court fee Rs 18/- deficient in W.P 2. Annexure-2 not attested
121	D-ABLAPL/33663/2026	BISWARANJAN DALAI	2026-11-12	i)Name of father and elder sister to be redacted in page no.11 and 12.
122	D-RSA/53418/2026	BUDHIRAM DAS	2026-11-12	1.Date of Decree left blank in cause title, index (Ann.2), synopsis, date chart (Sl.no.4), Page no.7 and 10. 2. C.copy of T.C.Judgement and Decree not filed. 3. C.Copy of A.C.Decree not filed.
123	D-ABLAPL/34819/2026	ANUP KUMAR PATTNAIK	2026-11-12	1. Whether 1st or 2nd.....A.bail application not mention.
124	D-ABLAPL/34792/2026	SAMARENDRA BAHADUR	2026-11-12	1. M. No. of the Victim/Informant be redacted in F.I.R copy.
125	D-LAA/53339/2026	DHANANJAYA MUND	2026-11-12	C.Fee Payable be corrected in the Memo of Appeal.
126	D-WP(C)/54164/2026	PABITRA KUMAR NAYAK	2026-11-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
127	D-ABLAPL/34804/2026	BHAWANI SANKAR PANIGRAHI	2026-11-12	1. Reference certificate not properly furnished.
128	D-RSA/54066/2026	SIDDHARTH SAHU	2026-11-12	1-COURT FEE IS DEFICIENT. 1.Valuation of Appeal and court fee payble wrongly furnished.Put up for further SR after rectification. 2.Dead persons who were party in T.A.1/97 be made party in RSA.
129	D-CRLA/33632/2026	PUSPAMITRA MOHAPATRA	2026-11-12	Annexure-1 not properly visible.

130	D-BLAPL/34760/2026	BISHNU BRATA SINGH	2026-11-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
131	D-CRLA/34601/2026	AMIT KUMAR SAHU	2026-11-12	1.Copy of order passed in CRLA.583/26 be filed and annexed
132	D-WP(C)/54275/2026	SATYANARAYAN MOHAPATRA	2026-11-12	6.V.Receipt Showing Serv.copy To cg not Filed.
133	D-WP(C)/54371/2026	KUNAL KUMAR SWAIN	2026-11-12	i) Page mark not mentioned after page no.109.
134	D-CRLMP/34631/2026	SANJAY KUMAR PATRA	2026-11-12	Page No.13 repeated twice.
135	D-WP(C)/54421/2026	JYOTI RANJAN KHUNTIA	2026-11-12	Page no.20 not legible.
136	D-RVWPET/53646/2026	CHAKRADHAR SINGH	2026-11-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. i) Ld counsel for petitioner not signed in Index and prayer. ii) Put up for SR after removal of defects and filing of c. copy of impugned order.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-11-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petioner/Caveator	Defects as per S.R.
1	RVWPET/305/2023	RVWPET/305/2023	MANOJ KU KHUNTIA,A.G.A	OTHERS. PUT UP FOR SR AFTER FILING OF LAST PAGE OF C.COPY OF ORDER UNDER ANX 3
2	RVWPET/389/2023	RVWPET/389/2023	MANOJ KU. KHUNTIA,A.G.A	OTHERS. PUT UP FOR SR REGARDING CALCULATION OF LIMITATION AFTER FILING OF LAST PAGE OF C.COPY OF ANX 3 OTHERS. C.COPY OF ANX 3 INCOMPLETE FILED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED